

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 1918 & 1757 OF 2019 IN DFR NO. 2303 OF 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**Sea Shell & Anr.**

**Versus**

**Joint Electricity Regulatory Commission & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **04.11.2019**.

**(Court Master)**

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